and this is due to us still and we are examining as to what action we can take against them.

SHRI P. D. HIMATSINGKA: Is it not a fact that the contractor is to fell the trees and bring them to ports—to Calcutta or other ports—for sale and that the Government has not got to spend anything for felling the trees?

Shri M. V. KRISHNAPPA: This is only in regard to the North Andamans. In the Middle Andamans and in the South Andamans, Government has to do the whole job. In North Andamans, 700 square miles have been contracted for by this firm. Hitherto, Government was not exploiting that island at all.

पोलंड से रेलवे वैगन्स का ग्रायात

*२३ द. श्री नवाब सिंह चौहान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) जिन रेलवे वैगन्स के लिये पोलैंड की फर्मों को आईर दिये गये थे उनमें से कितने समय के अन्दर आ गये तथा कितने श्रभी ग्राने हैं; तथा
- (ख) उनके आने में ग्रगर कोई देर हुई है तो उसका क्या कारण है ग्रौर इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

†[IMPORT OF RAILWAY WAGONS FROM POLAND

- *239. SHRI NAWAB SINGH CHAUHAN: Will the Minister for RAILWAYS be pleased to state:
- (a) how many wagons for which orders were placed with certain Polish firms were received in time and how many are still to be received; and
- (b) what is the reason for the delay, if any, and whate steps Goernment have taken in the matter?]

रेल तथा परिवहन उपमंत्री (श्री ग्रो० वी० ग्रलगेसन: (क) पोलेंड में २६०० माल डिब्बों का आर्डर दिया गया था जिनमें से २१०० डिब्बे अक्टूबर १६५६ तक ठीक समय पर मिल गये थे। बाकी ५०० डिब्बे १ नवम्बर १६५६ में मिले हैं यानी उनके मिलनेमें केवल एक महीने की देर हुई।

(ख) देर के कारणों की श्रभी जांच हो रही है। जांच के बाद ठेके की शर्तों के अनुसार उचित कारवाई की जायेगी।

†[THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Out of 2,600 wagons ordered in Poland, 2,100 were delivered in time by October 1956 while the balance 500 have been delivered in November 1956 *i.e.*, delayed by one month only.

(b) The causes of the delay are still under investigation and approriate action in terms of the contract will be taken after the inquiry is over.]

श्री नवाब सिंह चौहान : कांट्रेक्ट की जो शर्तों है उनमें इस देरी के लिये क्या कोई इस प्रकार की धारा रखी गयी है जिससे कि उनसे हर्जाना लिया जा सके?

SHRI O. V. ALAGESAN: Yes, for such delayed deliveries, there is a provision for "liquidated damages" as they are called. A certain percentage is fixed and I think in this case it is 2 per cent.

श्री नवाब सिंह चौहान: सब से बाद के डिब्वे देरी से मिल, तो जो शेष बाकी डिब्बे हैं उनके लिये गवर्नमेंट क्या प्रयत्न कर रही है कि वे यहां पर समय के अन्दर ही प्राप्त हो सके?

Shri O. V. ALAGESAN: As I stated in my reply, the delay was only of a month. There may be some reasons why the delivery could not be effected of all the wagons in October itself. Suppose they have got very satisfactory reasons to show, then we do not enforce the provision. At times, these delays take place and in this case. I am glad that it has been of only one month.

श्री नवाब सिंह चौहान: एक महीने की जो देरी हुई उसके लिये क्या वहां की फर्मी ने कोई पहले एक्सटेंशन मांगा था या वैसे ही डिलें कर दी?।

SHRI O. V. ALAGESAN: No, Sir. The answer makes it quite clear. We were able to receive 2100 wagons in time and there was delay in the receipt of only 500 and that to was confined to one month only. We do not know the reasons why this delay occurred. That is precisely enquired into and that was what I stated in my reply.

Oral Answers

PANDIT S. S. TANKHA: Has the delay been due to the closure of the Suez Canal?

SHRI O. V. ALAGESAN: No, it was not due to that. That will be not delivery but receipt at this end.

REPLACEMENT OF REFRESHMENT
ROOMS BY ANNAPURNA CAFETERIA OR
DEPARTMENTAL CATERING

*240. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for RAILWAYS be pleased to state the number of stations where refreshment rooms run by contractors were replaced either by Annapurna Cafeteria or by departmental catering in the year 1954-55?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): No. Refreshment Rooms, previously run by contractors, were either replaced by Annapurna Cafeteria or by departmental catering during the year 1954-55.

However, during this period a Restaurant at Ghaziabad station on the Northern Railway, which was surrendered by M/s. Spencer and Co., was converted into a Cafeteria and licensed to the All India Women's Food Council, and Restaurants at Dhanbad, Jamalpur. Ranchi Road. Bolpur, Gaya, Asansol, Patna Jn. and Moghalsarai stations on the Eastern Railway which were surrendered by M/s. G. F. Kellner and Co., were taken over for departmental working.

SHRIMATI SAVITRY DEVI NIGAM: Is the hon. Minister aware that the Annapurna authorities are prepared to take charge of catering in as many stations as are sanctioned by the Government?

SHRI SHAH NAWAZ KHAN: Yes, Sir we are aware that they are prepared to extend their working but it is a different matter to what extent the Railways are prepared to give the facilities to them to open their catering arrangements.

DR. SHRIMATI SEETA PERMANAND: Have the Railways found the Annapurna catering satisfactory in the stations in which such a system is working?

Shri Shah Nawaz Khan: They are working at Ghaziabad and Lucknow and we have not received very many complaints about them. Recently, on the recommendations of the Estimates Committee, we have issued instructions to the various Railways who do not have any refreshment rooms run by women's organisations, to give facilities to the women's organisations as an experiment for a few months. Instructions are being given effect to by the various Railways.

SHRIMATI SAVITRY DEVI NIGAM: Are the Government aware that there is a great demand for Annapurna Cafeterias everywhere because they are very useful and popular?

SHRI SHAH NAWAZ KHAN: We know that they have done good work in some places but I might say, Sir, that their work at Ghaziabad has not been of a very outstanding nature.

DR. D. H. VARIAVA: May I know why non-vegetarian Cafeterias and refreshment rooms are not available from Guntakal to Bangalore?

SHRI SHAH NAWAZ KHAN: That is a different question. Sir, If the hon. Member likes, I shall look into the matter.

PANDITS S. S. N. TANKHA: Is the Government aware that the Annapurna canteens have not been working very satisfactorily and that they were not able to provide even morning tea to passengers even at Ghaziabad Railway Station?